NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 132 (ND)/11 RT No.41/Chd/CHD/2016

Vikas Garg & Anr.

...Petitioners

Versus.

M/s James Hotels & Ors.

...Respondents

Present: Mr. Vikas Garg, petitioner No.1 in person.

None for petitioner No.2.

Mr. Gaurav Mankotia, Advocate for respondents No.1 to 7

Ms. Poonam Verma, Advocate for respondent No.8.

On request of the learned counsel for both the parties, the

matter is adjourned to 25.07.2017 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

May 26, 2017 arora